

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/3877/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Malasri Nandi  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati the 19<sup>th</sup> October, 2020

Sub: **Casual leave .**

Ref:- Your letter No. MACT(S) 473 dtd. 15.10.2020

Madam,

I am directed to inform you that your prayer for casual leave on 16.10.2020, has been granted. The District & Sessions Judge, Sonitpur, Tezpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

3879

Memo NO.HC.VII-65/1996/3878-/A, dated 19.10.2020

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
2. The Project Manager, Gauhati High Court.

  
19/10/2020  
**JT.REGISTRAR (VIGILANCE)**

Rao